

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD AT 10.30 AM 02/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/655/IB/2018
NAME OF THE PETITIONER(S) : STEEL AND SCRAP PVT LTD
NAME OF THE RESPONDENT(S) : RRK HITECH INDUSTRIES PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. K. RAVICHANDRAN

PCS.
for the petitioner

[Signature]
ACS 12838
CP 3207

ORDER

PCS representing the petitioner present and submitted that the notice sent to the respondent is returned unserved with an endorsement "addressee moved" and the notice sent to one of the directors was received but he has not appeared before the Tribunal today. The service of notice to the other side is held sufficient. In the circumstances, the respondent is set ex parte. The matter is adjourned at request for hearing submissions of the petitioner. Put up on 17.07.2018.

[Signature]
(S VIJAYARAGHAVAN)
Member (Technical)

[Signature]
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)